

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st March, 2014

No.HC.VII-61/2013/ 1948 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court has been pleased to promote the following District and Sessions Judges/Retired District and Sessions Judges of the Assam judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement :-

Sl. No.	Name of the Officer	Date of retirement from the Assam Judicial Service	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Shri Sujaul Karim, Retired District and Sessions Judge	30.04.2012	30.10.2011	30.10.2011 to 30.04.2012
2.	Shri Paran Kumar Phukan, PO, STAT & Member, MACT, Kamrup, Guwahati	Not retired	20.09.2011	On and from 20.09.2011
3.	Smti Dipali Borborah, Retired District and Sessions Judge	31.12.2011	07.11.2011	07.11.2011 to 31.12.2011
4.	Shri Naba Kamal Bora, District and Sessions Judge, Kamrup, Amingaon	Not retired	13.11.2011	On and from 13.11.2011
5.	Shri Pratap Kumar Roy, District and Sessions Judge (expired on 12.01.2012)	Expired on 12.01.2012	10.11.2011	10.11.2011 to 12.01.2012
6.	Shri Lakheswar Hazarika, District and Sessions Judge, Dhemaji	Not retired	12.11.2012	On and from 12.11.2012
7.	Shri Bhaskar Jyoti Mahanta, Member, MACT, No. III, Kamrup(M), Guwahati	Not retired	29.11.2012	On and from 29.11.2012

By order,
Sd/- Robin Phukan
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-61/2013/ 1949 - 1978 /A.

Dated 31.03.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for information and necessary action
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati

Contd.....

11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. Shri Sujaul Karim, Member, Foreigners Tribunal, Hojai
15. Shri Paran Kumar Phukan, P.O., STAT & Member, MACT, Kamrup, Guwahati
16. Smti Dipali Borborah, Member, Foreigners Tribunal, Goalpara
17. Shri Naba Kamal Bora, District and Sessions Judge, Kamrup, Amingaon
18. Smti Subhra Sarkar (Roy), Wife of Late Pratap Kumar Roy, Ex- District and Sessions Judge, Moripachatia, Ward No.2, PO, PS & District- Morigaon, Assam, Pin-782105
19. Shri Lakheswar Hazarika, District and Sessions Judge, Dhemaji
20. Shri Bhaskar Jyoti Mahanta, Member, MACT, No.III, Kamrup, Guwahati
21. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
22. The Joint Registrar (_____), Gauhati High Court, Guwahati
23. The Chief Judicial Magistrate, _____
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati
25. The Sub-Divisional Judicial Magistrate (M)/(S) _____
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
27. The Superintendent (_____), Gauhati High Court, Guwahati
28. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

31/3/2014

31-03-14